

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3413
ANSWERED ON:21.12.2004
DISPROPORTIONATE ASSETS OF PFA OFFICIALS
Osmani Shri A.F. Golam

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the matter regarding possession of disproportionate Assets by certain Delhi PFA officials are pending with CBI since a long time;
- (b) if so, the action taken by the Government in this regard; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a)to(c): Only one case regarding possession of disproportionate assets registered in 2001 against a Food Inspector of the Department of Prevention of Food Adulteration (PFA), Government of National Capital Territory of Delhi is under investigation by the Anti Corruption Branch of the Central Bureau of Investigation. Field investigation in the case has been completed and it is now under legal scrutiny.